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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 572/2020 & I.A. 12668/2020, I.A. 197/2021, I.A. 590/2021, I.A. 8366/2021, I.A. 11755/2021, I.A. 14908/2021, I.A. 19693/2023

ELSEVIER LTD. AND ORS.

..... Plaintiffs

Through: Mr. Amit Sibal, Senior Advocate with
Ms. Sneha Jain, Ms. Snehima Jauhar,
Ms. R. Ramya and Ms. Disha
Sharma, Advocates.

versus

ALEXANDRA ELBAKYAN AND ORS.

..... Defendants

Through: Mr. KG Gopalakrishnan and Ms.
Nisha Mohandas, Advocates for D-5.
Mr. Harish Vaidyanathan Shankar,
CGSC with Mr. Srish Kumar Mishra,
Mr. Alexander Mathai Paikaday, Mr.
Lakshay Gunawat and Mr. Krishnan
V., Advocates for D-11 & 12.
Mr. M. Dutta and Mr. Aditya Guha,
Advocates in I.A. 8366/2021.
Mr. Jawahar Raja, Ms. Aditi Saraswat
and Mr. Parth Goyal, Advocates for
Intervenors in I.A. 590/2021.
Ms. Vrinda Bhandari, Ms. Gayatri
Malhotra and Ms. Rubayya Tasneem,
Advocates in I. A. 14908/2021.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

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06.05.2024

1. Mr. Amit Sibal, Senior Counsel for Plaintiffs, seeks a short



accommodation on the ground that in the post lunch session, he will be held up in proceedings before other Benches. The request is not opposed by counsel for Defendants.

2. At request, re-notify on 23rd August, 2024.
3. Interim order(s), if any, to continue.

MAY 6, 2024
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SANJEEV NARULA, J